

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 186/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: CG Power & Industrial Solutions Ltd vs
UP Jal vidyut Nigam Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Srijan Mehta	Advocate	Corporate Debtor.	Srijan Mehta
<u>2.</u>	Divendu Tripathi	Advocate	C. Creditor	Divendu Tripathi

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None for the petitioner.

The counsel for the Corporate Debtor Company is well present.

He seeks time to file objection to the present I & B Petition.

Hence, further 10 days times is granted by service advance copy to the petitioner.

The matter to be listed on 14th March, 2018.

Later on

Shri Divendu Tripathi, Advocate appears for petitioner, his presence is noted.

Date: 19/02/2018

Typed by
Jyoti
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member(Judicial)